

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.113
CAA-84/ND/2020

IN THE MATTER OF:

G.G. Erectors And Constructors P. Ltd. And G.G. Promoters and Developers P. Ltd
....APPLICANT

SECTION
U/s 230-232

Order delivered on 16.08.2021

CORAM:

SHRI P.S.N PRASAD
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)


PRESENT:

For the Appellant :
For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by
Hon'ble Members.

Put up on 19.8.2021.


(Madhu Narula)
Court Officer